

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-83/1994/4716 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti Geeta Baishya Changkakati.
Principal Judge,
Family Court, Dhubri.

Dated Guwahati, the 10th August, 2018.

Sub:- **Restricted Holiday along with station leave permission.**

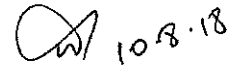
Ref:- Your letter No. FC.XII-1/2018/167/E, dtd. 06.08.2018.

Madam Sir,

With reference to the above, I am directed to inform you that, your prayer for 1 (one) day Restricted Holiday on 13.08.2018, along with station leave permission from the afternoon of 11.08.2018 till the morning of 14.08.2018 ~~granted/rejected.~~

The Counsellor, Family Court, Dhubri, , will remain in-charge of the Court and Office of the Family Court, Dhubri, during your absence on leave.

Yours faithfully,

 10.8.18

JOINT REGISTRAR(VIGILANCE)

